

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 11.12.2020**

| MORNING SESSION | |
|--|--|
| CIVIL CASES | CRIMINAL CASES |
| <p align="center">HEARING</p> <p>1) Misc.107/2019</p> <p align="center">APPEARANCE OF PARTY</p> <p>2) R.A.178/2020 3) M.A.80/2020 4) M.A.81/2020</p> <p align="center">ARGUMENTS</p> <p>5) M.A.52/2020 6) M.A.53/2020 7) M.A.54/2020 8) M.A.100/2020 9) M.A.20/2020</p> | <p align="center">EVIDNCE</p> <p>1) S.C.89/2017 2) S.C.109/2019 3) S.C.194/2019 4) S.C.223/2019 5) S.C.257/2019 6) S.C.321/2019 7) S.C.338/2019</p> <p align="center">FURTHER EVIDNCE</p> <p>8) S.C.298/2018 9) S.C.250/2019</p> <p align="center">313 STATEMENT</p> <p>10)S.C.43/2018 11)S.C.54/2019</p> |
| AFTERNOON SESSION | |
| CIVIL CASES | CRIMINAL CASES |
| <p align="center">ARGUMENTS</p> <p>1) M.A.5/2020 2) Misc.67/2020</p> <p align="center">TO HEAR FURTHER</p> <p>3) R.A.174/2020</p> <p align="center">FURTHER ARGUMENTS</p> <p>4)M.A.55/2020</p> <p align="center">STEPS</p> <p>5) R.A.76/2020 6) M.A.79/2020 7) Misc.31/2020</p> <p align="center">NOTICE</p> <p>8) M.A.67/2020 9) R.A.92/2020 10)Misc.82/2019</p> <p align="center">OBJECTION</p> <p>11)R.A.96/2020 12)Misc.66/2020</p> <p align="center">ORDERS</p> <p>13)M.A.115/2020</p> | <p align="center">HBC</p> <p>1) S.C.214/2019</p> <p align="center">ARGUMENTS</p> <p>2) CRL.A.28/2020</p> <p align="center">HEARING</p> <p>3) CrI.Misc.1607/2020</p> <p align="center">OBJECTION</p> <p>4) CrI.Misc.1650/2020 5) CrI.Misc.1652/2020</p> <p align="center">ORDER</p> <p>6) CrI.Misc.1605/2020</p> <p align="center">JUDGEMENT</p> <p>7) S.C.114/2015</p> |


 Pri.District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

- NOTE:- 1. Other cases listed on 11.12.2020 are posted to 23.12.2020 and 24.12.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and 18.09.2020, issued by Hon'ble High Court of Karnataka.

IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE

Cause List Dated 10-12-2020

11-12-2020

MORNING SESSION

Evidence:

1. Appl.n.1/2016
2. ID.30/2016
3. ID.31/2016
4. Ref.4/2017
5. ID.75/2017
6. Spl.C.68/2015

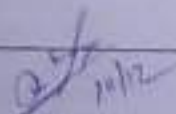
ARGUMENTS:

1. Ref.5/2017
2. A.S.8/2018
3. A.S.9/2018
4. A.S.10/2018
5. A.S.11/2018
6. A.S.12/2018
7. A.S.13/2018
8. A.S.14/2018
9. A.S.15/2018

AFTERNOON SESSION

ARGUMENTS:

1. R.A.358/2012
2. R.A. 62/2014
3. R.A. 70/2015
4. R.A.2/2016
5. R.A.75/2016
6. R.A.112/2017
7. R.A.194/2017
8. Cri.Misc.1428/2020


I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 &
27.06.2020 issued by Hon'ble High court of Karnataka.

IN THE COURT OF CHENNAPPA GOUDA
2nd ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 11/12/2020

| <u>MORNING SESSIONS:</u> | <u>AFTERNOON SESSIONS</u> |
|---|--|
| <p><u>Arguments:</u> 1) Spl.C 39/2008</p> <p><u>Evidence:</u> 1) Spl.C 118/2017 2) Spl.C 427/2017 3) Spl.C 80/2018 4) Spl.C 277/2018 5) Spl.C 539/2018 6) Spl.C 311/2019 7) Spl.C 408/2019 8) Spl.C 210/2020 9) Spl.C 54/2019 10) Cr. 244/2019 11) Cr. 48/2020 12) Spl.C 222/2020 13) Spl.C 94/2014</p> | <p><u>HBC:</u> 1) Spl.C 189/2020 2) Spl.C 334/2020 3) Spl.C 351/2020 4) Spl.C 356/2020 5) Spl.C 357/2020</p> <p><u>Objection:</u> 1) CrI.Misc. 1589/2020 2) CrI.Misc. 1609/2020 3) Spl.C 217/2020</p> <p><u>Order:</u> 1) CrI.Misc. 1559/2020</p> <p><u>Charge:</u> 1) Spl.C 70/2020</p> |

C/c 9th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:18/09/2020 issued by Hon'ble High Court of Karnataka.

Bengaluru


Civil and Criminal Cause List of 11.12.2020

| 1 st Session 11.00 am | | 2 nd session 2.45 PM | |
|----------------------------------|-------------------------------|---------------------------------|-----------------------------|
| Sl. No. | Case No. | Sl. No. | Case No. |
| EVIDENCE (CIVIL) | | STEPS (CIVIL) | |
| 01 | M.C. 134/2020 | 01 | Ex. 12/2019 |
| 02 | M.C. 192/2020 | 02 | Ex. 15/2019 |
| 03 | M.C. 102/2020 | 03 | Ex. 16/2019 |
| 04 | M.C. 227/2020 | 04 | R.A. 65/2019 |
| 05 | RA 259/2020 | 05 | M.A. 38/2019 |
| | ARGUEMENTS | 06 | Misc. 63/2020 |
| 06 | RA 110/2018 | 07 | R.A. 129/2018 (Await LCR) |
| 07 | RA 115/2018 | | |
| 08 | M.A. 9/2019 | | |
| 09 | R.A. 120/2019 | | |
| 10 | Misc. 104/2018 | | |
| HEARING (CRIMINAL) | | NOTICE (CRIMINAL) | |
| 01 | CrI.Misc. 1639/2020 | 01 | CrI. A 113/2019 |
| 02 | CrI. Misc. 1641/2020 | 02 | CrI.A 33/2020 |
| | EVIDENCE | | FDT |
| 03 | SC 184/2017 | 03 | S.C. 203/2019 |
| 04 | SC 230/2018 | 04 | S.C. 221/2019 |
| 05 | SC 79/2019 | 05 | S.C. 232/2019 |
| 06 | SC 331/2019 | 06 | S.C. 254/2019 |
| 07 | SC 48/2017 (Call on) | 07 | S.C. 262/2019 |
| 08 | SC 284/2019 (Call on) | 08 | S.C. 32/2020 |
| 09 | CrI.R.P. 31/2020 (Obj) | 09 | S.C. 138/2020 (Orders) |
| 10. | S.C. 51/2019 (NBW to Accused) | 10 | CrI. A 9/2019 (Judgment) |
| 11. | SC 49/17 | 11 | CrI. A. 93/2019 (Await LCR) |

10/12/2020
VI Additional District and Sessions Judge,
Bengaluru Rural District, Bengaluru

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 11/12/2020

| <u>MORNING SESSIONS:</u> | <u>AFTERNOON SESSIONS</u> |
|--|--|
| <p><u>Arguments:</u> 1) R.A. 106/2016 2) A.A. 31/2016 3) R.A. 1/2017 4) M.A. 6/2017 5) R.A. 23/2017 6) R.A. 25/2017 7) R.A. 135/2017</p> <p><u>To hear:</u> 1) M.A. 27/2019 2) R.A. 152/2019 3) M.V.C. 110/2018</p> <p><u>Further Evidence:</u> 1) M.C. 64/2020</p> <p><u>Evidence:</u> 1) SC 18/2014 2) SC 306/2019</p> | <p><u>Arguments:</u> 1) SC 191/2013 2) CrI.A. 19/2018 3) CrI.A. 111/2018 4) CrI.A. 65/2019</p> <p><u>Objection:</u> 1) M.C. 73/2020 2) M.C. 189/2020 3) R.A. 64/2017</p> <p><u>Further Arguments:</u> 1) R.A. 141/2015 2) R.A. 8/2017 3) R.A. 176/2017</p> <p><u>Order:</u> 1) SC 8/2020 2) CrI.Misc. 1469/2020 3) CrI.Misc. 1564/2020 4) CrI.Misc. 1592/2020 5) CrI.Misc. 1643/2020 6) CrI.Misc. 1627/2020</p> <p><u>Judgement:</u> 1) R.A. 106/2015</p> |


7th Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:18/09/2020 issued by Hon'ble High Court of Karnataka.

PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 10-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|-------------------------------------|-------------------------|--|--------------------------|
| 1 | CrI.Misc. 1577/2020 (ARGUMENTS.) | | SABU.R, DEAD, REP. BY AYESHA Vs THALAGHATTAPURA POLICE STATION | NAVEEN KUMAR. P. |
| 2 | CrI.Misc. 1455/2020 (ORDER) | | BALAKUMAR ALIAS BALA MURALI Vs MADANAYAKANAHALLI POLICE STATION | HARISH PRABHU S. |
| 3 | CrI.Misc. 1506/2020 (ORDER) | | SATISH Vs MADANAYAKANAHALLI POLICE STATION | NAGENDRA PRASAD B. M. |
| 4 | CrI.Misc. 1649/2020 (Objection) | | MOHAMMED RASAL Vs ELECTRONIC CITY POLICE STATION | C. B. BUDRAIAHA |

Cases listed below are adjourned due to Covid 19

| | | | | |
|----|--|-------------------|--|----------------------|
| 5 | CrI.Misc. 1398/2020 (HEARING) | 14-12-2020 | MANOJ VISHWAKARMA ALIAS MANOJ KUMAR ALIAS MANOJ Vs AVALAHALLI POLICE STATION | SURESH ASSOCIATES |
| 6 | SC 319/2018 (CALL ON) | 21-12-2020 | AVALAHALLI POLICE STATION Vs A2. ASHOK | A |
| 7 | SC 27/2020 (HBC) | 30-12-2020 | KADUGODI POLICE STATION Vs A1. GIRIJAMMA | A |
| 8 | SC 62/2019 (HEARING) | 06-01-2021 | SOLADEVANAHALLI POLICE STATION Vs A1. RAJESH | A |
| 9 | CRL.A 89/2018 (NOTICE) IA/1/2018 | 06-01-2021 | HOSKOTE POLICE STATION Vs SYED ELIYAZ | PUBLIC P |
| 10 | SC 89/2018 (CALL ON) | 06-01-2021 | ELECTRONIC CITY POLICE STATION Vs A1. HARISHA @ HIRI | |
| 11 | SC 351/2018 (Evidnce) | 08-01-2021 | KUMBALAGODU POLICE STATION Vs A2. SHASHIRAJ ALIAS SHASHI KUMAR | A |

PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 11-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|---|-------------------------|--|-------------------|
| 1 | M.A. 141/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020 | | CHOWDAMMA Vs VENKATALAKSHMAMMA | S. NARASIMHA |
| 2 | M.V.C. 508/2014 (Await Notice) | | NAVEEN ALIAS NAVEEN KUMAR Vs KUMAR S | GIRIMALLAIAH |
| 3 | R.A. 88/2018 (CALL ON) IA/1/2018 IA/2/2018 | | N. ASHOK Vs AKKAYAMMA | P M GOPI |
| 4 | M.C. 213/2020 (Objection) | | Darshan Aiyappa B T Vs Gayathri C P alias Nandini | T A Karumbaiah |

Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.
Dated: 11-12-2020.

| <u>Morning Session</u> | |
|---|--|
| <u>Criminal</u> | <u>Civil</u> |
| 1. SC 271/2018 2. SC 357/2019 3. SC 340/2019 4. SC 310/2019 5. SC 3/2020 6. CrI. A 35/2020 7. SC 97/2020 8. Spl. C 68/2020 9. SC 247/2019 10. Spl. C 8/2019 11. Spl. C 190/2015 12. Spl. C 148/2015 13. Spl. C 106/2015 14. Spl. C 182/2014 15. Spl. C 167/2014 16. CrI. R.P 30/2020 | 17. R.A 14/2017 18. Misc 11/2016 19. G & WC 38/2018 20. A.S 66/2019 |
| <u>Afternoon Session</u> | |
| <u>Civil</u> | <u>Criminal</u> |
| 21. Misc 49/2020 22. Misc 52/2020 23. Misc 53/2020 24. P & SC 39/2020 25. RA 183/2020 26. RA 11/2020 27. RA 7/2016 28. RA 10/2016 29. P & SC 10/2017 30. RA 29/2020 31. MA 65/2020 32. P & SC 6/2020 33. MA 77/2020 34. A.S 65/2019 35. A.S 69/2019 36. A.S 71/2019 37. A.S 72/2019 38. MA 43/2013 39. RA 103/2016 40. RA 123/2018 | nil |

Date : 10-12-2020.
Place : Bengaluru.

Sd/-
IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.